Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 125 of 2011

Dated :12th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s BT Steel Castings Ltd. & Anr. … Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Laliet Kumar, Mr. Deepak Vohra & Mr. Saurabh Dhawan**

ORDER

Admit. Issue notice to the Respondents returnable on 30.09.2011. Dasti service is permitted.

Post the matter on ***30.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS